

Dwelling units in ASIAD villages

2541. SHRI BHUBANESWAR KALITA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of dwelling units allotted to the Directorate of Estates in the ASIAD village in Delhi;

(b) out of this how many houses have been allotted under discretionary quota and since when, details of such houses and their occupants;

(c) whether such allottees are actually residing in these houses, whether periodical surveys are conducted to ascertain the actual resident in such houses; and

(d) whether Government has noticed discrepancy in such allotments and actions of such allottees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) There are 137 houses in Asiad Village in Delhi under administrative control of Dte. of Estates.

(b) No allotment has been made under discretionary quota in Asiad Village in Delhi. However, as per guidelines, 28 houses have been allotted to various prominent artists in various localities including Asiad Village on recommendation of Ministry of Culture. The details of these allotments are given in the Statement (*See below*).

(c) and (d) No periodical survey is conducted to ascertain whether these artists are actually residing in these houses or not.

Statement*The details of allotments*

Sl. No.	Name of eminent artist	Category	Detail of accommodation
1.	Asad Ali Khan	Artist	DII/97, Asian Games Village Complex (AGVC)
2.	Birju Maharaj	Artist	DII/23, Shahjahan Road
3.	D. Devraj	Artist	DII/55, A.G.V.C.
4.	Ms Geetanjali Lal	Artist	DII/366, AGVC
5.	Gulam Sadiq Khan	Artist	DII/59, A.G.V.C.
6.	F.W. Dagar	Artist	DII/379, A.G.V.C.
7.	H.K. Bahere	Artist	DII/127, A.G.V.C.
8.	Jayarama Rao	Artist	DII/99, A.G.V.C.

Sl. No.	Name of eminent artist	Category	Detail of accommodation
9.	Sabri Khan	Artist	DII/764, A.G.V.C.
10.	S.H. Khan	Artist	DII/141, A.G.V.C.
11.	Surjit Sen	Artist	DII/361, A.G.V.C.
12.	Yugal Sharma	Artist	DII/140, A.G.V.C.
13.	Ms Bharti Shivaji	Artist	DII/104, A.G.V.C.
14.	Jatin Das	Artist	DII/93, A.G.V.C.
15.	Ms Joy Micheal	Artist	DII/121, A.G.V.C.
16.	K.N. Dakshnamurthy	Artist	DII/56, A.G.V.C.
17.	Mayadhar Raut	Artist	DII/760, A.G.V.C.
18.	P.V. Balakrishnan	Artist	DII/122, A.G.V.C.
19.	Raja & Radha Reddy	Artist	DII/57, Kaka Nagar
20.	Ms Vishalam Venkatachalam	Artist	DII/372, A.G.V.C.
21.	Family of Late Sh. Vilayat Khan	Artist	DII/55, Pandara Road
22.	Sunil Kothari	Artist	DII/94, A.G.V.C.
23.	Prof. Mohan Maharishi	Artist	DII/135, A.G.V.C.
24.	Ms S. Kanaka	Artist	DII/1/17, Andrews Ganj
25.	Ms Kamalini	Artist	DII/211, Kidwai Nagar (West)
26.	G.R.Iranna	Artist	DII/790, AGVC
27.	K.R. Subhana	Artist	DII/774, A.G.V.C.
28.	Ms Rani Singhal	Artist	DII/D-87, Gulmohar Park

CPWD maintenance flats in Laxmibai Nagar

2542. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of flats being maintained by CPWD in Laxmibai Nagar, particularly type IV flats, under General Pool and other pooled quota;

(b) the number of vacant flats under type IV category and their present status, flat number-wise;

(c) the details of renovation work being carried out in these flats, and the average time taken for making them habitable;

(d) whether the vacant flats are being let out by CPWD authorities without knowledge of allottee, thereby delaying its possession;